

**CLAIMS FILED BY OPERATIONAL CREDITORS  
IN THE MATTER OF  
JOHNSON WATCH COMPANY PRIVATE LIMITED  
(under Corporate Insolvency Resolution Process)**

**CORPORATE DEBTOR:** JOHNSON WATCH COMPANY PRIVATE LIMITED  
**INSOLVENCY COMMENCEMENT DATE:** 17th January, 2024  
**DATE OF COPY OF ORDER MADE AVAILABLE TO PUBLIC:** 18th January 2024  
**INTERIM RESOLUTION PROFESSIONAL:** PUSHPINDER KUMAR  
**Public Announcement:** 20th January 2024  
**Last Date of Submission of Claim:** 31st January 2024

Claims from Operational Creditors received up to 03rd May 2024

Sl. No.	Name of the Operational Creditor	Address of the Operational Creditors	Contact Details	Email id	Amount claimed (Rs.)	Claim admitted (Rs.)	Security if any	Percentage of voting share
1	Citizen Watches (India) Private Limited	No. 38A1, II Phase, Doddanekundi Industrial Area Mahadevpura Post, Bangalore 560-048	Ryota Kawato (Managing Director)	1) dintojacob@citizenwatches.co.in; 2) sumilkumar@citizenwatches.co.in	12,46,553	12,46,553	Nil	N.A.
2	Swiss Promotion Private Limited	B-3, Geetanjali Enclave, New Delhi-110017	Sunder Chaihani (Director/Authorized Representative)	1) iinderjeet@swiss-promotions.com; 2) bkhanna63@yahoo.com; 3) nitin@swiss-promotions.com; and 4) smc@swiss-promotions.com	50,00,000	Under Verification	Nil	N.A.
					<b>62,46,553</b>	<b>12,46,553</b>		



*Pushpinder Kumar*